

LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

Nos. 5435 – 5440] [Thursday, November 24, 2022/ Agrahayna 03, 1944 (Saka)

5435.

Question Branch

RESULT OF BALLOTS OF NOTICES OF STARRED AND UNSTARRED QUESTIONS

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 24th November, 2022 for the sitting of Lok Sabha to be held on 12.12.2022 were held in the presence of **SHRI BHOLA SINGH, MP** and **SHRIMATI BHARTI SANJEEV TUTEJA, DIRECTOR**, Lok Sabha Secretariat in Room No. 324, PHA, New Delhi. A total of 1402 notices were received and 323 Members participated in the ballots.

2. The result of the ballots has been uploaded on the Homepage viz. loksabha.nic.in.

5436.

Estate Management Branch

BIRTH ANNIVERSARY OF SHRI RABI RAY, FORMER SPEAKER, LOK SABHA

On the occasion of the birth anniversary of **Shri Rabi Ray, former Speaker, Lok Sabha**, a function to pay floral tribute to him will be held at **1030 hours on Saturday, the 26th November, 2022** in the **Central Hall, Parliament House**. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

5437.

Parliament Library (Circulation Counter)

Display of books during floral tribute ceremony to be held on the occasion of birth anniversary of Shri Rabi Ray in the Central Hall, Parliament House on 26 November 2022.

The Hon'ble Members are informed that during the floral tribute to be held on the occasion of the birth anniversary of Shri Rabi Ray in the Central Hall, Parliament House on 26 November 2022, books on and by Shri Rabi Ray, available in the Parliament Library will be on display from 9:00 AM to 2:00 PM. The list of books pertaining to the aforementioned dignitary as available in the Parliament Library can also be accessed online on the Parliament Library Home Page at the address:

http://164.100.47.193/dignitaries_file/rabi_ray.pdf

The Hon'ble Members are requested to kindly make it convenient to visit the above exhibition/display of books.

5438.

Parliament Library (Circulation Counter)

Display of books during floral tribute ceremony to be held on the occasion of birth anniversary of Shri G.V. Mavalankar in the Central Hall, Parliament House on 27 November 2022

The Hon'ble Members are informed that during the floral tribute to be held on the occasion of the birth anniversary of Shri G.V. Mavalankar in the Central Hall, Parliament House on 27 November 2022, books on and by Shri G.V. Mavalankar, available in the Parliament Library will be on display from 9:00 AM to 2:00 PM. The list of books pertaining to the aforementioned dignitary as available in the Parliament Library can also be accessed online on the Parliament Library Home Page at the address:

http://164.100.47.193/dignitaries_file/G_V_Mavalankar.pdf

The Hon'ble Members are requested to kindly make it convenient to visit the above exhibition/display of books.

5439.

Legislative Branch-II

Result of Ballot of Private Members' Bills

As a result of online ballot held in respect of Bills falling under rule 27 in the presence of **SHRI DHARMENDRA KUMAR KASHYAP, M.P.** in Parliamentary Notice Office (Room No. 23, PH) on the 24th November, 2022, the following is the order in which they have emerged :-

Sl. No.	Title of the Bill and member-in-charge	Motion proposed to be moved
1	2	3

1. The Official Government Meetings and Functions (Prohibition on Serving Non-Vegetarian Food) Bill, 2019 by Shri Parvesh Sahib Singh, M.P.
2. The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (Amendment of section 3, etc.) by Shri N.K. Premachandran, M.P.

3. The Prevention of Bribery in Private Sector Bill, 2019 by Shrimati Rama Devi, M.P.
4. The Compensatory Afforestation Fund (Amendment) Bill, 2019 (Insertion of new section 6A, etc.) by Dr. Kirit Premjibhai Solanki, M.P.
5. The Women (Development and Welfare) Authority Bill, 2021 by Shrimati Rama Devi, M.P.
6. The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2022 (Amendment of section 3, etc.) by Shri V.K. Sreekandan, M.P.
7. The Constitution (Amendment) Bill, 2022 (Amendment of the Seventh Schedule, etc.) by Dr. Heena Vijaykumar Gavitt, M.P.
8. The Compulsory Teaching of Yoga in Educational Institutions Bill, 2019 by Shri Tirath Singh Rawat, M.P.
9. The Regulation of Sale of Schedule-H Drugs Bill, 2020 by Shri Rahul Kaswan, M.P.
10. The Payment of Compensation to Victims of Wildlife Encounters Bill, 2021 by Adv. Dean Kuriakose, M.P.
11. The Fishermen (Protection and Welfare) Bill, 2022 by Shrimati Aparupa Poddar, M.P.
12. The Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule) by Dr. Shrikant Eknath Shinde, M.P.
13. The National Emission Trading System (Control of Green House Gas Emissions) Bill, 2022 by Shri Vishnu Dayal Ram, M.P.
14. The Constitution (Amendment) Bill, 2022 (Insertion of new article 16A) by Shri A. Raja, M.P.
15. The Thalassemia Prevention Bill, 2022 by Shri Rahul Shewale, M.P.
16. The Constitution (Amendment) Bill, 2020 (Amendment of article 39A) by Shri Hibi Eden, M.P.
17. The Prevention of Cruelty to Animals (Amendment) Bill, 2021

(Amendment of section 11) by Dr. Mohammad Jawed, M.P.

18. The Constitution (Amendment) Bill, 2019 (Insertion of new article 300B) by Shri Gopal Chinayya Shetty, M.P.
19. The Stray Cows (Protection and Control) Board Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.
20. The Conservation and Maintenance of Archaeological and Natural Heritage Bill, 2022 by Shri Shrirang Appa Barne, M.P.

2. Notices of next motions in regard to above Bills may be given by the members concerned by the 1st and 15th December, 2022 so as to enable their Bills being included in the List of Business for the 9th and 23rd December, 2022, respectively. If notices of motions proposed to be moved are not received by the specified dates, the Bills will not be included in the List of Business for the 9th and 23rd December, 2022.

3. While sending notices of motions referred to in paragraph 2 above, members may intimate whether they would be present in the House on the 9th and 23rd December, 2022.

5440.

Parliament Security Service

Regulation of Vehicular/Pedestrian Entry in Parliament House Complex

Members are informed that the Iron Gate No.1, 2 and Building Gates No.1,2 and 12 in Parliament House will remain closed for execution of work between existing Parliament and New Parliament Building by CPWD till completion of the said work.

Accordingly, the entry/exit of vehicles of Hon'ble Members and official vehicles will be regulated in PH Complex henceforth through Talkatora Road-I (Gurudwara Rakabganj Side) and Talkatora Road-II, PH (Transport Bhawan Side). The Building Gate No.4, PH will remain available for members for entry to Parliament House Building.

Kind co-operation of Hon'ble Members is solicited.

UTPAL KUMAR SINGH
Secretary General